

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH

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1. O.A.060/00258/2014

**INDERJIT KAUR**  
**VERSUS**  
**UNION OF INDIA**

**25.3.2014**

Present: Sh. Gaurav Singla, counsel for the applicant.

1. Learned counsel for the applicant, after arguing for some time, submits that he wants to withdraw this O.A. Permitted.
2. This O.A. stands disposed of as withdrawn. No costs.

U.K.  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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